

12.36 hrs.

**CALCUTTA METRO RAILWAY
(OPERATION AND MAINTENANCE)
TEMPORARY PROVISIONS BILL***

[English]

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : Sir, I beg to move for leave to introduce a Bill to make temporary provisions for the operation and maintenance of the Calcutta metro railway and for matters connected therewith, pending the making of regular arrangements for such operation and maintenance.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill to make temporary provisions for the operation and maintenance of the Calcutta metro railway and for matters connected therewith, pending the making the regular arrangements for such operation and maintenance.”

The motion was adopted.

SHRI BANSI LAL : Sir, I introduce the Bill.

**STATEMENT GIVING REASONS FOR
IMMEDIATE LEGISLATION BY THE
CALCUTTA METRO RAILWAY
(OPERATION AND MAINTENANCE)
TEMPORARY PROVISIONS ORDINANCE,
1984**

[English]

THE MINISTER OF RAILWAYS SHRI BANSI LAL : Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Calcutta Metro Railway (Operation and Maintenance) Temporary Provisions Ordinance, 1984.

12.37 hrs.

**MOTION OF THANKS ON THE
PRESIDENT'S ADDRESS**

[English]

MR. CHAIRMAN ; Now, Prof. Ranga will move the motion.

PROF. N.G. RANGA (Guntur) : May I make a suggestion that we might adjourn now and meet at 20 minutes to two O'clock ? After Lunch hour we may take up this debate in the House. We can now adjourn for one hour for Lunch and after one hour when we re-assemble, we can take up this motion.

SHRI S.M. BHATTAM (Visakha patnam) : It is unusual and unheard of.

(Interruptions)

MR. CHAIRMAN : Better go on.

(Interruptions)

MR. CHAIRMAN : You may go on. There are still 20 minutes to go,

PROF. N.G. RANGA : Let us have a fuller House for this debate.

SHRI SUDINI JAIPAL REDDY (Mahbubnagar) : You may start now and resume after the House re-assembles.

(Interruptions)

PROF. N.G. RANGA : Mr. Chairman Sir, I have great pleasure in moving this motion which stands in my name.

Sir, I beg to move :

“That an Address be presented to the President in the following terms :